

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5690-JK (LD) of 2026

DATED:- 29 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

No:-LAW-OIC/4/2026

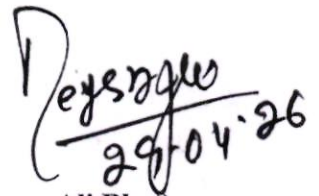
Dated:-29.04. 2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/ Secretary to Government, Cooperative Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.5690– JK (LD) of 2026 dated 29.04.2026

S.No	Case title	OIC	
1.	WP(C) 1086/2026 Sainik Cooperative House Building Society Ltd.Th Shiv Choudhary and Ors. V/S UT of J&K & Ors.	Mr. Karan Gupta	Assistant Registrar Cooperative Societies, RS Pura
2.	Bhagmal Salgotra V/S UT of J&K thr. Commissioner Secretary Cooperative Department	Mr.Kushal Sohal	Senior Auditor in O/o DAO, Cooperative Societies, Jammu
3.	WPC (C) 936/2026 Makul Singh and Ors V/S UT of J&K & Ors	Ms. Simranjit Kour.	Assistant Registrar Cooperative Societies (Hqr) Jammu
4.	CM/1755/2024 in OWP/608/2010 Union of India and Anr. VS J&K Cooperative Department	Mr. Ashok Kumar	Assistant Registrar (Hqr) in O/o Joint Registrar Audit, Jammu
5.	WP(C) 939/2026 Sanjay Ganjoo and Ors Vs UT of J&K and Ors	Sh. Varun Gupta	Assistant Registrar Cooperative Societies, Marh
6.	WP(C) 3454/2025 Sanjeev Gupta Vs Jammu Cooperative Wholesale Ltd. and Ors.	Ms. Shabana Khanam	Sr. Auditor, O/o Joint Registrar, Audit Jammu.
7.	OWP/847/2004 AA/21/2006 Ram Kumar Gupta Vs State and Ors	Ms. Shabana Khanam	Sr. Auditor, O/o Joint Registrar, Audit Jammu.
8.	CNR No. JKJMO20065932022 (Special Excise Mobile Magistrate) Jagdish Kr and Anr Vs Secretary to Government	Mr. Maheshwar Dua	Assistant Registrar Cooperative Societies, Khour